

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 25/BB/ 2017	-	Hearing	Rule-6 of I&B	Knight Frank(India) Pvt. Ltd. Vs Krishna Enterprises(Hous-ing & Infrastructure) India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

29, ~~TRIALBASE~~
TRIALBASE
9740012001


Respondent



KAVITA
(TRIALBASE)
~~99018301~~
9740012001

SUHAS R. SHENOY
(PRAGATI LAW CHAMBERS)
9986643791

PETITIONER
OPERATIONAL
CREDITOR



Counsel for petitioner is present. Counsel for respondent is also present. She has filed objections to the main petition.

For hearing, list it on 11.09.2017.


MEMBER (J)


MEMBER (T)